THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) Investment decisions in Industrial and Commercial Undertakings are inveriably taken after the detailed scrutiny of the Feasibility Study of the Project followed by a Detailed Project followed by a Detaile Report, which take into account the rate of return on investment on the basis of certain assumptions regarding cost, demand, profitability, etc. It has been recognised that the Feasibility Study and the Detailed Project Report could be made more reliable by improving upon the methodology and the basic data on which these studies are made so that more reliable estimates are available while taking investment decisions based on these studies.

(b) The control of administrative expenditure is the responsibility of the Managements of the enterprises. Government have issued guide-lines, from time to time, to the public enterprises to keep under strict control all administrative expenditure, particularly relating to entertainment, house rent, staff cars, travelling, etc. It has also been indicated to the enterprises that expenditure under these heads should be separately reviewed every quarter against the budget provisions. A quarterly system of reporting to the Boards of Directors of enterprises giving details of such expenditure has also been introduced.

#### DIRECT BUSINESS PROCURED BY THE L.I.C.

1109. SHRI A. P. CHATTERJEE: Will the Minister of FINANCE be pleased to state the manner in which the large amount of direct business is procured by the Life Insurance Corporation at present?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): In accordance with a Government decision, the general insurance business of the Government Departments and Public Sector Undertakings is placed with the Life Insurance Corporation direct.

## INSURANCE POLICIES

1110. SHRI A. P. CHATTERJEE : Will the Minister of FINANCE be pleased to state:

- (a) whether there is any provision for payment of life insurance premium on life insurance policies through provident fund;
- (b) whether there is any restriction on the terms of such policies; and
- (c) if so, whether Government propose to make a waiver on such restriction about the term in view of the high cost of living?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

- (b) So far as LIC is concerned there is not restriction either on term or on the mode of payment excepting those which are applicable to policyholders in general. Some restrictions in this regard have however. been placed by the Provident Fund Authorities under the Employees' Provident Fund Scheme, 1952.
- (c) The suggestion is being referred to the Ministry of Labour and Employment for consideration.

### IMPACT OF BRITISH CAPITAL ON INDIAN OXYGEN LTD.

- 1111. SHRI KALYAN ROY: Will the Minister of PETROLEUM AND CHEMI-CALS AND MINES AND METALS be pleased to state:
- (a) whether Government are aware that the impact and influence of British capital through British Oxygen Co. Ltd., U.K. on the Indian Oxygen Ltd., since 1958 have increased and have stabilised; and
- (b) if so, what steps have been taken to curb its monopoly character and full Indianisation of the company in both form and content?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

# सहकारिता के स्राधार पर खानों का कार्य-करण

- 1112. श्री राम सहाय: क्या पेट्रोल तथा रसयान श्रीर खान तथा धातु मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या कोई ऐसी खानें हैं जो सहकारिता के **ग्राधार पर काम कर रही हों, यदि हां, तो उन खानों** तथा उनके मालिकों के नाम क्या है भ्रौर वे किन स्थानों पर हैं; ग्रौर
- (ख) सरकार ऐसे खान मालिकों को कौनसी विशेष मुविधाएं प्रदान कर रही है, जो सहकारिता के भ्राधार पर काम कर रही हैं?

†[Working of Mines on Co-operative Basis

1112. SHR RAM SAHAI: Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state:

- (a) whether there are any mines which are working on cooperative basis if so, what are narkes of those mines and their owners together with their location; and
- (b) what special facilities are being provided by Government to those mine-owners who are working on co-operative basis ?]

पेट्रोल तथा र पायन ग्रीर खान तथा धातु मंत्रालय में राज्य मंत्रों (शो नीतिराज सिंह चौधरी): (क) श्रीर (ख) श्रपेक्षित जानकारी की ग्रपेक्षा राज्य सरकारों से की गई है श्री शास्त्र होते ही सदन के पटल पर रखदी जाएगी।

†[THE MIN ISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICAL; AND MINES AND METALS SHRI NITIRAJ SINGH) CHAUDHR (: (a) and (b) The required information has been called for from the State Governments and will be laid on the Table of the House, when received.]

### केन्द्रीय सरकार के कर्मचारियों के रोगी

1113. श्री सुरज प्रसाद : क्या स्वास्थ्य तथा परिवार नि कि न ग्रीर निर्माण, ग्रावास ग्रीर नगर विकास मंत्री य : बताने की कृपा करेंगे कि :

- (क) दिल्ती के सरकारी अस्पतालो में दूसरे साधारण रोगियों की अपेक्षा केन्द्रीय सरकार के कर्म चारियों के रोगियों को कौनसी अतिरिक्त मुविधाएं प्रदान की जार्त हैं; और
- (ख) क्य सरकार केन्द्रीय सरकार स्वास्थ्य योजना की िस्पैसरियो द्वारा भेजे गए रोगियों को दिल्ली के सरकारी ग्रस्पतालों में प्रत्येक मे से कुछ पलंग तथा कमरे सुरक्षित करने के प्रश्न पर विचार करने का इराना रखती है?

†[Patients of Central Government Employees

1113. SHRI SURAJ PRASAD: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) what are the additional facilities provided to the patients of the Central Government employees as compared to the other general patients in the Government hospitals in Delhi;
- (b) whether Government propose to consider the question of reserving some beds and rooms for the patients referred to by the Central Government Health Scheme dispensaries to those hospitals in each of the Government hospitals in Delhi?

स्वास्थ्य तथा परिवार नियोजन श्रौर निर्माण, श्रावास श्रीर नगर विकास मंत्रालय में राज्य मंत्री (श्री बो॰ एस॰ मूर्ति). (क) जिन क्षेत्रों में केन्द्रीय म्वास्थ्य योजना लागू है वहा दिल्ली में रहने वाले केन्द्रीय सरकार के कर्मचारियों को चिकित्सा सुविधाएं इस योजना के श्रन्तगंत दी जाती है। जिन रोगियो को श्रस्पताल में मर्ती करना अपेक्षित हो, उन्हें केन्द्रीय स्वास्थ्य योजना श्रौधधालयों द्वारा सफदरजंग श्रस्पताल श्रौर विलिग्डन श्रस्पताल एव निर्मा होम नामक केन्द्रीय सरकार के दो श्रस्पतालों में भेज दिया जाता है।

केन्द्रीय स्वास्थ्य योजना के ग्रयीन केन्द्रीय सरकार के कर्मचारियों को केन्द्रीय सरकार के इन दो श्रस्पतालों में दी जाने वाली श्रतिरिक्त सुविधाएं इस प्रकार हैं :---

- (1) विलिग्डन ग्रस्पताल के निसंग होम में उप-चार पाने के हकदार केन्द्रीय सरकार के कर्मचारियों के लिए 90 प्रतिशत पलग तथा श्राम जनता के लिए 10 प्रतिशत पलंग ग्रारक्षित हैं। यदि किसी ग्राम रोगी को निसंग होम ग्रथवा विशेष वाडं में भर्ती किया जाता है तो उसे ग्रावास के लिए पैसा देना पड़ना है जबिक केन्द्रीय सरकार के जो कर्मचारी वहा उपचार पाने के हकदार हों, उन्हें भोजन के ग्रतिरिक्त दामों के ग्रीर कोई पैसा नहीं देना पड़ता।
- (2) केन्द्रीय सरकार के जो कर्मचारी मूल वेतन के रूप में प्रतिमास 180 रु० से कम (क्षय